



बीमा विनियामक और विकास प्राधिकरण

**INSURANCE REGULATORY AND  
DEVELOPMENT AUTHORITY**

**Ref:** IRDA/CAGTS/PNTC/LCE/172 /11/2010

1<sup>st</sup> November, 2010

**Public Notice**

Insurance Regulatory and Development Authority (IRDA) is a regulatory body established by an Act of Parliament to protect the interests of the policyholders, to regulate, promote and ensure orderly growth of the insurance industry and for matters connected therewith or incidental thereto.

Some instances have been observed by the Authority that general public are receiving calls from individuals who claim to be representatives of IRDA and offering insurance policies of different insurance companies with various benefits (such as offering of scholarship along with policy etc.).

The general public is hereby informed that Insurance Regulatory and Development Authority is a regulatory body which does not involve directly or through any representative in sale of any kind of insurance or financial products. Any person making any kind of transaction with such individuals/agents will be doing the same at their own risk. If any member of the public notices such instances he/she may lodge a police complaint in the local police station.

Sd/-



Kunnel Prem

Consultant and Special Officer (Life)